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Government of India/State....

Department of.....

**Form GST REG-12**

[See Rule-----]

Reference Number<< >>

Date – DD/MM/YYYY

To

(Name)

(Address)

Registration Number (GSTIN/Unique ID Number (UIN))

Application Reference No. (ARN)

Dated – DD/MM/YYYY

**Order of Amendment of existing Registration**

This is with reference to your amendment application referred above, filed under the ---- Goods and Services Tax Act, 20\_\_\_. The Department has examined your application and the same has been found satisfactory. Amended certificate of registration is uploaded on your dashboard.

Approval of amendment under the CGST/SGST Act, is deemed to be approved under the SGST/CGST Act.

Date

Place

Digital Signature

Name of the Proper Officer

(Designation)

Central/State Jurisdiction